

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15

C.S.P. No. 738/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Shrem Realty Pvt. Ltd.

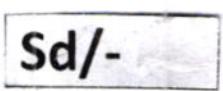
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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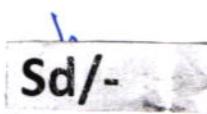
ORDER

CSP 737/230-232/NCLT/MB/MAH/2017
CSP 738/230-232/NCLT/MB/MAH/2017

Company Petitions Admitted. List this matter on 6.9.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)